#### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### IA No. 279 of 2018 in DFR No.169 of 2018

# Dated: 06<sup>th</sup> March, 2018

## Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

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| In the matter of:               |            |         |  |               |
|---------------------------------|------------|---------|--|---------------|
| BSES Rajdhani Power Ltd. & Anr. |            |         |  | Appellant(s)  |
| Vs.                             |            |         |  |               |
| Indraprastha Power              | Generation | Company |  | Respondent(s) |
| Ltd. & Anr.                     |            |         |  |               |
|                                 |            |         |  |               |

Counsel for the Appellant (s)

Mr. Buddy A.Ranganadhan Mr. Rohit Kinra Mr. Ashutosh K.Srivastava

### ORDER (IA No. 279 of 2018) (For Condonation of Delay)

Issue notice to the Respondents on IA No.279 of 2018 (for condonation of delay) returnable on 16.04.2018. Dasti, in addition is permitted.

List the matter on 16.04.2018.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member

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